

**Convention on Disintegration and
Devaluation of Ideologies**

6867. SHRI BRIJRAJ SINGH—
KOTAH : Will the Minister of HOME
AFFAIRS be pleased to state :

(a) whether any National Convention has been held which shared the concern on 'Disintegration and devaluation of ideologies', opportunistic alliances instability of Government and frequent floor-crossing by Members of the State Assemblies ; and

(b) If so, the conclusions arrived at the convention ?

THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS (SHRI
MOHSIN) : (a) and (b). Facts are being
ascertained.

**Inquiry into the Murder of the Principal
of Rajendra College, Chapra in Bihar**

6868. SHRI BHOGENDKA JHA :
Will the Minister of HOME AFFAIRS be
pleased to state :

(a) whether the CBI has been enquir-
ing into the murder of the Principal of
Rajendra College, Chapra, (Bihar) ; and

(b) if so, the result of the investiga-
tion ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
K. C. PANT) : (a) No, Sir.

(b) Does not arise.

**Suspicion about the death of Shri
Kameshwar Singh, Maharaja-Dhiraj
of Darbhanga**

6869. SHRI BHOGENDKA JHA :
Will the Minister of HOME AFFAIRS
be pleased to state :

(a) whether Government are aware that there is widespread suspicion in the public mind that Shri Kameshwar Singh, the Maharajadhiraj of Darbhanga was actually murdered some years ago and not died a natural death ; and

(b) if so, whether the C.B.I. is being entrusted the matter to inquire into this affair and, if not, the reasons therefor ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
K. C. PANT) : (a) and (b). The Govern-
ment of Bihar have been requested to
furnish information in this connection and
it will be placed on the Table of the House
when received.

**Inquiry into Grievances of Harijan Families
of certain Villages in Bulandshahr District
of Uttar Pradesh**

6870. SHRI INDRAJIT GUPTA :
SHRI B. S. MURTHY :
SHRI HARI SINGH :

Will the Minister of HOME AFFAIRS
be pleased to state :

(a) whether Government are aware
that poor Harijan families of certain villages
in Bulandshahr District of Uttar Pradesh
have been compelled to flee their homes due
to the oppression and terror of a few big
landlords ;

(b) whether any inquiry has been
ordered into the grievances and allegations
of the affected persons ; and

(c) if so, the findings thereof and the
action taken thereon ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS AND
IN THE DEPARTMENT OF PERSONNEL
(SHRI RAM NIWAS MIRDHA) : (a) Some
Harijans of Village Zahidpur Kalan, tehsil
Khurja district Bulandshahr met the Prime
Minister in the last week of June 1971 and
presented to her a memorandum.

(b) and (c). Facts have been ascertained
from the Government of Uttar Pradesh.
There has been some friction on the question
of distribution of land and increase in
wages between two factions in the village.
On 7th June 1971 there were incidents in
which a Harijan boy and a boy belonging

to another caste were beaten. On a complaint by the Harijans a case has been registered under sections 452 and 323 IPC which is being investigated according to law. The State Government have also confirmed that steps have been taken to maintain peace in the village and to ensure the safety of the Harijans.

Grievances against Mysore Governor

6871. SHRI G. Y. KRISHNAN :
SHRI NIHAR LASKAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some Members of Parliament from the Mysore State have submitted a memorandum to the Prime Minister against the Governor of Mysore regarding certain grievances in appointing some Officers in the State ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). In a letter addressed to the Prime Minister some Members of Parliament from Mysore had, *inter alia* written about certain appointments made to some statutory bodies under the Government of Mysore. When the Governor came on 2nd June, 1971, for discussions with the Prime Minister this matter was referred to him so that he might look into it.

Amount spent on Governors

6872. SHRI GANGA REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) how much amount is spent on Governors in India every year ; and

(b) whether Government propose to reduce the expenditure ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHSIN) : (a) The amount spent on

Governors varies from year to year. During the year 1968-69, for which complete figures of actual expenditure are available, an expenditure of Rs. 1,42,28,045 was incurred.

(b) The question of curtailing expenditure in Raj Bhavans is engaging the attention of the Government.

मध्य प्रदेश में बस्तर जिले के लिए वित्तीय सहायता

6873. श्री गंगा चरण दीक्षित: क्या योजना मंत्री यह बताने की कृपा करेंगे कि

(क) क्या केन्द्रीय सरकार ने गत तीन वर्षों में मध्य प्रदेश के बस्तर जिले के विकास के लिए कोई वित्तीय सहायता दी है ;

(ख) यदि हाँ, तो इस प्रयोजन के लिए कितनी वित्तीय सहायता दी गई ; और

(ग) उपरोक्त वित्तीय सहायता से उक्त जिले में विकास के लिए क्या कार्य शुरू किये गये हैं और प्रत्येक विकास कार्य पर कितनी धनराशि व्यय की गई है ?

योजना मंत्रालय मे राज्य मंत्री (श्री मोहन धारिया): (क) तथा (ख). मध्य प्रदेश को चौथी पंचवर्षीय योजना तथा वार्षिक योजनाओं, जो कि उसी के अंग हैं, के लिए केन्द्रीय सहायता, सम्पूर्ण राज्य के लिए एकमुश्त ऋणों तथा एकमुश्त अनुदानों के रूप में दी गई है। सहायता का कोई भी अंश बस्तर जिले के लिए संरक्षित नहीं किया गया है। अतएव बस्तर जिले के विकास कार्यक्रम के लिए दी जाने वाली सहायता की राशि को अलग से नहीं बताया जा सकता।

(ग) राज्य योजना तथा केन्द्र संचालित क्षेत्र के अन्तर्गत बस्तर जिले के विकास हेतु किए